

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO.393
TO BE ANSWERED ON 28.03.2023**

CONSTRUCTION OF HOSTELS FOR SC/ST STUDENTS

***393. SHRIMATI GODDETI MADHAVI:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any scheme for the construction of hostels for Scheduled Caste (SC) and Scheduled Tribe (ST) students and if so, the details thereof;
- (b) the details of hostels present in the State of Andhra Pradesh, district-wise;
- (c) the details of funds allocated and released for aforementioned hostels in the said State;
- (d) whether the State Government of Andhra Pradesh has requested the Union Government for construction of more hostels in the State; and
- (e) if so, the details thereof and the steps taken by the Union Government in pursuance of such requests?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

- (a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to the part (a) to (e) of Lok Sabha Starred Question No. 393 to be answered on 28.03.2023 regarding “Construction of Hostels for SC/ST students” asked by Shrimati Goddeti Madhavi, Member of Parliament.

(a): Under the ‘Hostel’ component of the Centrally Sponsored Scheme of Pradhan Mantri Anusuchit Jaati Abhyudaya Yojana (PM-AJAY), this department provides financial assistance to State Governments/Union Territory Administrations as well as Central/State Universities or Institutions funded fully or partially by the Central Government/State Governments/Union Territory Administrations, for construction of Hostels for SC Boys and Girls. The Central financial assistance is Rs.3.50 lakh per inmate for North Eastern Region, Rs.3.25 lakh per inmate for Northern Himalayan Regions (Jammu & Kashmir, Laddakh, Uttarakhand and Himachal Pradesh) and Rs.3.00 lakh per inmate for rest of the States/Union Territories. In addition, a one-time grant of Rs.5000/- per student is also given for making provisions necessary to make these hostels functional. The responsibility for making the hostels functional and operational lies with the respective implementing agencies.

In the case of Ministry of Tribal Affairs, under the Scheme of “Hostels for ST Girls and Boys” funds were being provided to State Governments for construction of Hostels for ST Girls and Boys till 2016-17. As a part of rationalization of schemes, the intervention for construction of hostels was subsumed under the schemes of ‘Special Central Assistance to tribal Sub-Scheme (SCA to TSS)’ and ‘Grants under Article 275(1) of the Constitution’ from 2018-19 onwards wherein funds are provided to the State Governments based on the proposals received from them.

(b): The district-wise number of hostels sanctioned in the State of Andhra Pradesh by this Department and the Ministry of Tribal Affairs for students belonging to SCs and STs is at **Annexure.**

(c): A total of Rs 989.00 lakh and Rs 887.50 lakh respectively have been released to the Government of Andhra Pradesh for hostels for SC and ST students mentioned in the **Annexure .**

(d) & (e): No complete proposals have been received from the State Government of Andhra Pradesh for construction of Hostels for SC students in 2022-23. In case of Scheduled Tribes no new hostel has been sanctioned under the scheme of “SCA to TSS” and Grants under Article 275 (1) in Andhra Pradesh in 2022-23.

Annexure

Annexure referred to in reply to part (b) of the Lok Sabha Starred Question No. 393 asked by Shrimati Goddeti Madhavi on “ Construction of Hostels for SC/ ST Students” for answer on 28/03/2023.

Number of hostels sanctioned in Andhra Pradesh, district-wise:

a. For Scheduled Castes (2007-08 onwards)

S No.	Districts	No of Hostels
1	Nellore	1
2	Anantpur	1
3	Chittoor	1
4	Prakasham	1
5	Srikakulam	1
6	Vishakapatnam	1
7	Guntur	1
8	Vijaywada	1
Total		8

b. For Scheduled Tribes (2002-03 to 2016-17)

S No.	Districts	No of Hostels
1	Chittoor	3
2	Krishna	4
3	Guntur	4
4	Prakasam	1
5	Nellore	2
6	Ananthpur	2
7	Seethampeta	1
8	Utnoor	2
9	Kurnool	2
10	Srikakulam	1
11	Cudappah	1
12	Vizianagaram	3
13	East Godavari	3
14	West Godavari	1
Total		30
